

ITEM NO.12

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).512/2018

M/S. SANGHI INFRASTRUCTURE M.P. LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 05-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Sudeep Dey, Adv.
Mr. Naveen Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

There is a bereavement in the family of arguing
counsel.

List the matter after ten weeks.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
COURT MASTER